

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.11.2021 (TUESDAY)

COURT –IV (VIRTUAL MODE)

02:00 PM

In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Dr. Alok Srivastava, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 690 of 2021 (PH)	R.K. Industries (Unit-II) LLP Vs. HR Commercials Pvt. Ltd. & Ors.	Swetab Kumar	Anushree Kapadia Aman Gandhi

After the above

In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

2.	Comp. App. (AT) (Ins) No. 1231 of 2019 (PH)	Anand Sonbhadra, R.P. of Shubhkamna Buildtech Pvt. Ltd. Vs. Arham Escon Pvt. Ltd.	Simran Jyoti Singh	Rakesh Sinha-R1 U.N. Singh-R2
3.	Comp. App. (AT) (Ins) No. 411 of 2021	Sabbas Winifred Joseph Suspended Director of Wizcraft International Entertainment Pvt. Ltd. Vs. IDBI Bank Limited & Anr.	Deepak Shukla	Siddhartha Barua-R1 Praveen Bansal-R2

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon’ble Chairperson

**-sd/-
Registrar**